

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-322
IB- 2730/(ND)/2019

IN THE MATTER OF:

M/s Rambhajo's

V/s

Shree Ashtvinayak Gems and Stones Pvt Ltd

....Applicant

.....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 07.11.2019

CORAM:

MS. INA MALHOTRA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

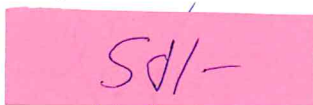
PRESENT:

For the Applicant : Adv. Aditya Vijay

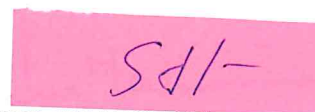
For the Respondent :

ORDER

Notice to the Corporate Debtor vide all modes including through the process of the Bench. Affidavit of service be filed. To come up on 28.11.2019



(SUMITA PURKAYASTHA)
MEMBER (T)



(INA MALHOTRA)
MEMBER (J)